


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 06.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 359/15	TP 288/17	Hearing	391/ 394	Carreman Silver Crest Closing(India) Pvt. Ltd.,

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	THOMAS V PETER 9845131407	Petitioner.	

Shri Thomas V. Peter, counsel for Petitioner Company is present. He undertakes to file two sets of copies in the Registry. Counsel is further directed to comply the provisions of Sections 230-232.

For further hearing, list it on 18.07.2017.


MEMBER (J)


MEMBER (T)